

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 76 of 2015

Dated: 04th March, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

NTPC Ltd.

... Appellant(s)

Versus

Uttar Pradesh Power Corpn. Ltd. & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Ms. Poorva
Saigal and Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Pradeep Misra for R.1
Mr. R.B.Sharma for R.3, BRPL
Mr. Alok Shankar for TTDDL

ORDER

At the request of learned counsel for the appellant, post this appeal for hearing
on **11th May, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt